

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 2936/2004

New Delhi, this the 16th day of December, 2004

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. S. K. Malhotra, Member (A)

Shri R.S. Randhawa
S/o S. Hammam Singh
R/o K64, Jungpura Extn.
New Delhi – 110 014.

Delhi Andaman Nicobar
Islands Civil Service Officer
(now retired as Executive
Magistrate from the office
Of the Dy. Commissioner, Delhi)

...Applicant.

(By Advocate Shri G.R. Matta)

Versus

1. Union of India
Through the Secretary to the Govt. of India
Ministry of Home Affairs,
Central Secretariat, New Delhi – 110 001.
2. The Chief Secretary to the Govt. of
N.C.T. of Delhi.
Delhi Govt. Secretariat.
I.P. Estate, New Delhi – 110 002.
3. The Divisional Commissioner
Govt. of NCT of Delhi
5, Shamnath Marg, Delhi – 110 054.

O R D E R (ORAL)

Mr. Justice V.S. Aggarwal, Chairman:

The applicant (R.S. Randhawa) superannuated on 30.4.1996. On the last date of his superannuation, he was served with a charge sheet.

2. We are informed that the enquiry had started and the Enquiry Officer had submitted the report. The report was communicated to the applicant. He had submitted his representation against the report of the Enquiry Officer on 9.2.2001.
3. The grievance of the applicant is that almost more than three and a half years have expired but no further action has been taken and consequently the

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departmental proceedings should be quashed and pensionary benefits (which have been withheld) of the applicant should be released.

4. At this stage, taking stock of the totality of the facts and circumstances of the case, it is in fitness of things and accordingly we direct that respondent no.1 would pick up the loose threads, if any and pass an appropriate order in accordance with law preferably within four months of the receipt of a certified copy of this order and communicate it to the applicant. If any order has already been passed, even the same should be communicated to the applicant.

Om
(S.K. Malhotra)

Member (A)

Ag
(V. S. Aggarwal)

Chairman

/gkdd